

CCA. 93/00
O.A. 537/00

17.1.2001

Hon'ble Mr.S.Dayal,AM
Hon'ble Mr.Rafiq Uddin,JM

Shri Anand Kumar proxy counsel for
Shri S.K.Lal, Learned Counsel for the applicant.
Learned Counsel for the applicant mentions
that order has been complied. The contempt
petition is dismissed as the order has been
complied. Notices issued are discharged.


JM


AM

kkc